

**आयकर अपीलिय अधिकरण, 'सी' न्यायपीठ, चेन्नई**

IN THE INCOME TAX APPELLATE TRIBUNAL

'C' BENCH : CHENNAI

श्री जॉर्ज माथन, न्यायिक सदस्य एवं

श्री इंदूरी रामा राव, लेखा सदस्य के समक्ष

BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER AND  
SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER

आयकर अपील सं./I.T.A. No.3282/CHNY/2019

निर्धारण वर्ष /Assessment year : 2003-2004.

Madura Coats Private Limited,  
7<sup>th</sup> floor, Jupiter 2A Prestige  
Tech Park, Marathahalli-  
Sarjapur Outer Ring Road,  
Marathahalli,  
Bengaluru 560 103.

**Vs.** The Joint Commissioner of  
Income Tax,  
Company Circle -1,  
Madurai.

**[PAN AABCM 8279K]**

**(अपीलार्थी/Appellant)**

**(प्रत्यर्थी/Respondent)**

अपीलार्थी की ओर से/ Appellant by

: Shri. S.P. Chidambaram, Adv

प्रत्यर्थी की ओर से /Respondent by

: Shri. Abani Kanta Nayak, CIT.

सुनवाई की तारीख/Date of Hearing

: 27-01-2020

घोषणा की तारीख /Date of Pronouncement

: 28-01-2020

**आदेश / ORDER**

**PER INTURI RAMA RAO, ACCOUNTANT MEMBER:**

This is an appeal filed by the Assessee directed against the order of the Commissioner of Income Tax (Appeals)-1, Madurai ('CIT(A)' for short) dated 30.09.2019 for the Assessment Year (AY) 2003-2004.

2. When the appeal was taken up for hearing, the assessee filed petition dated 16.01.2020 seeking permission to withdraw the appeal, since it is not interested in prosecuting its appeal.

3. In view of the above submissions and there being no objection raised by the Id. Sr. Departmental Representative, the appeal filed by the assessee is dismissed as withdrawn.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced on 28th day of January, 2020, at Chennai.

**Sd/-**

(जॉर्ज माथन)

**(GEORGE MATHAN)**

न्यायिक सदस्य/**JUDICIAL MEMBER**

**Sd/-**

(इंटूरी रामा राव)

**(INTURI RAMA RAO)**

लेखा सदस्य/**ACCOUNTANT MEMBER**

चेन्नई/Chennai

दिनांक/Dated:28th January, 2020.

**KV**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

- |                          |                              |                         |
|--------------------------|------------------------------|-------------------------|
| 1. अपीलार्थी/Appellant   | 3. आयकर आयुक्त (अपील)/CIT(A) | 5. विभागीय प्रतिनिधि/DR |
| 2. प्रत्यर्थी/Respondent | 4. आयकर आयुक्त/CIT           | 6. गार्ड फाईल/GF        |